


OFFICE OF THE DISTRICT AND SESSIONS JUDGE, HAMIRPUR, H.P.

No.: DSJ(HMR)S.O./C.M./e-filing/22-281
Dated: Hamirpur the 14th Jan, 2022.

OFFICE ORDER

In compliance of the Registry notification(s) No. HHC/Comp./e-Filing/2018-I- dated 16.06.2020 and 07.10.2020, it is notified that all the cases in this Civil and Sessions Division w.e.f. 17.01.2022 onwards shall be filed through e-Filing only on the web portal <http://efiling.ecourts.gov.in/hp>. The e-Filing of cases has been ordered by the Hon'ble the Chief Justice under Rule 2 of the 'Electronic Filing (e-Filing), in the High Court and Subordinate Courts of Himachal Pradesh, Rules, 2019', notified by the Hon'ble High Court vide notification dated 24/25.04.2019.

The parties and advocates shall continue to file the hard copy within 3 days of e-Filing in urgent cases and 7 days in ordinary cases. The procedure for e-Filing of cases and formatting style has been mentioned in the e-Filing, Rules, 2019, uploaded on the website of Judicial Court Complex, Hamirpur.


(J.K. Sharma)
District & Sessions Judge,
Hamirpur

Endst. No. DSJ(HMR)S.O./C.M./e-filing/22-

Dated : 14.01.2022

Copy to:-

1. All Judicial Officers of this Civil & Sessions Division for information.
2. The President/General Secretary, Bar Association(s) Hamirpur, Nadaun and Barsar for information and necessary action.
3. System Officer of this Office to upload on the official website.


District & Sessions Judge,
Hamirpur